

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 174/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Oriental Bank of Commerce -Vs- Atlantic Projects Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.

*SANJIB DAWN- ORIENTAL  
ADVOCATE BANK OF  
COMMERCIAL*

*20/2/2018  
20/2/2018*

**ORDER**

Ld. Counsel for the Petitioner is present.

Petitioner is directed to serve court notice to the Corporate Debtor. Petitioner is to file affidavit of service within seven days.

List on 03.04.2018.

*Sd*  
(Jinan K.R.)  
Member (Judicial)

*Sd*  
(V.P. Singh)  
Member (Judicial)